

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 883/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 02.03.2017

NAME OF THE COMPANY: Holistic Dentistry Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391(1) to 394

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Ashish Jodha	Adutal	adutal	Ashish
2.	Ketkraj Bajaj	PCC	- Do	Ketkraj
3.	Chetana Kandpal	Company Prosecutor	Official Liquidator	Chetana
4.	C. BALOONI	Company Prosecutor	for R.D (NR)	C Balooni

ORDER

The process contemplated by u/s 12 of the Companies Act, 2013 is in progress. The petitioner has filed reply to the notice received from the RoC. The final order is awaited. Learned counsel for the RD shall file the report of the ROC, if any, received before the next date of hearing.

List on 14.04.2017.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(R. VARADHARAJAN)

MEMBER (J)